## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No.393(ND)/2017

IN THE MATTER OF:

India Education Services Pvt. Ltd.

Applicant/petitioner

Order under Sections 66 of the Companies Act

Order delivered on 24.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Petitioner(s):

Mr. Rajat Jariwal, Mr. Sahil Narang & Ms. Shreya Gulati,

Advocates

For the Respondent(s):

ORDER

Order reserved.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

SdI

(DEEPA KRISHAN) MEMBER(TECHNICAL)

24.11.2017 VINEET